

JUDGMENTS FOR THE MONTH OF JUNE, 2017

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	RSA 167/2009	NAGEN CHANDRA DAS & 4 ORS. VS ABHIJIT DEB & 3 ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
2	1 st	WP(C) 2834/2011	BISHNU RAM DEKA & 3 ORS VS THE STATE OF ASSAM AND ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
3	1 st	WP(C) 3055/2011	RAJIB DEWRI VS THE STATE OF ASSAM AND ORS	Major punishment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
4	1 st	CRP 8/2014	MEGHALAYA GASES LIMITED & 3 ORS. VS THE UNION OF INDIA & 3 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
5	1 st	CRP(I/O) 143/2015	GAJEN DAS & 2 ORS VS ON THE DEATH OF LATE RAMINI MOHAN KALITA HIS LEGAL HEIRS SMTI. GIRIBALA KALITA & ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
6	1 st	WP(C) 1140/2015	BIDYUT BIKASH BORA VS M/S INDIAN OIL CORPORATION LTD & 5 ORS	License and Permissions	THE HON'BLE MR. JUSTICE SUMAN SHYAM
7	1 st	WP(C) 2945/2015	BIDYUT BIKASH BORA VS M/S INDIAN OIL CORPORATION LTD. & 5 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE SUMAN SHYAM
8	1 st	CRP 5(K)/2016	SHRI. SAZOLIE ANGAMI VS SHRI. LHOUVITSO ZHALE		HON'BLE MR. JUSTICE S.SERTO
9	1 st	WP(C) 3239/2016	AMARJIT DAS VS THE STATE OF ASSAM AND 4 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE NELSON SAILO
10	1 st	WP(C) 4558/2016	SANJIB PATHAK VS THE GAUHATI HIGH COURT & 2 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
11	1 st	CRP(I/O) 111/2017	SANDEEP KR. DHAR VS SAJID AHMED	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
12	2 nd	Crl.A. 186/2008	BINOY KR. KALITA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE Hitesh kumar sarma
13	2 nd	WP(C) 2698/2011	CHANDRA KANTA HAZARIKA COLLEGE & ANR. VS THE STATE OF ASSAM AND ORS.	Permission for and Recognition of Schools and Colleges	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
14	2 nd	WP(C) 2091/2012	TUSHPARA PRE-SENIOR MADRASSA & 30 ORS VS THE STATE OF ASSAM AND ORS	Grants in Aid to Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA

15	2 nd	WP(C) 2119/2012	MADRASSA TEACHERS ASSOCIATION VS THE STATE OF ASSAM AND ORS	Permission for and Recognition of Schools and Colleges	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
16	2 nd	WP(C) 2292/2012	TATIKATA PRE-SENIOR MADRASSA & 5 ORS VS THE STATE OF ASSAM AND ORS	Grants in Aid to Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
17	2 nd	WP(C) 6036/2012	SMTI SYED ALAM ARA BEGUM VS THE STATE OF ASSAM AND 5 ORS.	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
18	2 nd	RSA 171/2014	ON DEATH OF LATE PURNA CH. DEKA HIS LEGAL HEIRS : PRAMILA DEKA & 4 ORS. VS PRASANTA DEKA	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE MIR ALFAZ ALI
19	2 nd	WP(C) 3078/2014	SATISH KAKATI VS THE STATE OF ASSAM AND 4 ORS	Transfer with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
20	2 nd	WP(C) 4413/2015	UNION OF INDIA & 3 ORS. VS ASAR @ AFSAR ALI AHMED	Order of the Appellate or Revisonal authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
21	2 nd	Mat.App. 1/2016	SRI AMARJYOTI DUARAH VS SMTI ALAKA DUARAH	Second Appeals arising out of suits for title and/or injunction	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
22	2 nd	Mat.App. 16/2016	SMTI PAPORI BORDOLOI @ PAPORI BORAH VS SRI MUKUNDA BORDOLOI & ANR	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
23	2 nd	WP(C) 2171/2017	MOIZUDDIN AHMED VS THE STATE OF ASSAM AND 7 ORS	Settlement of Markets	HON'BLE MR. JUSTICE SUMAN SHYAM
24	2 nd	WP(C) 2221/2017	MAHAMMAD ALI VS THE STATE OF ASSAM AND 7 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities	HON'BLE MR. JUSTICE SUMAN SHYAM
25	5 th	RSA 87/2007	RABINDRA CH. DAS VS SAIFUDDIN AHMED & ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE KALYAN RAI SURANA
26	5 th	Co.Pet. 24/2012	FELPACT PRIVATE LIMITED & ANR. VS THE REGISTRAR OF COMPANIES	Company Petitions	HON'BLE MR. JUSTICE KALYAN RAI SURANA
27	5 th	WP(C) 4724/2012	DILIP CHANDRA DEKA VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA

28	5 th	WP(C) 5417/2012	Haidar Ali VS STATE OF ASSAM & ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
29	5 th	WP(C) 5504/2012	MONOJ DEY & 2 ORS. VS STATE OF ASSAM & ORS.	Other disputes relating to Management of academic Institutions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
30	5 th	WA 320/2016	BIPLAB KUMAR DAS VS IDBI BANK LTD & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
31	5 th	WA 323/2016	SRI BHABESH DAS VS THE STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
32	5 th	WA 338/2016	SMTI ANURUPA DUTTA & 10 ORS VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
33	5 th	WP(C) 4716/2016	UNION OF INDIA & 2 ORS VS NAYAN DAS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
34	5 th	WP(C) 7143/2016	MD. ZAKIR HUSSAIN VS THE STATE OF ASSAM & 2 ORS.	Suspension with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
35	6 th	CrL.A. 110/2008	RANJIT KALITA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
36	6 th	RSA 94/2008	BIBI DEVI & ORS VS RABI SANKAR SAIKIA & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
37	6 th	MFA 49/2010	ORIENTAL INSURANCE CO. LTD. VS RAMA KANTA ROY & ANR	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE KALYAN RAI SURANA
38	6 th	WP(C) 3269/2011	GITANJALI BORA DEKA VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE HRISHIKESH ROY
39	6 th	WP(C) 3977/2011	NO. 920770193 CONSTABLE - SEWAN KUMAR RANJAN VS THE UNION OF INDIA & ORS	Salary and allowances relating to service of Defence Personal and Armed Forces	THE HON'BLE MR JUSTICE HRISHIKESH ROY

40	6 th	WP(C) 4094/2014	KISHORE KUMAR THAKURIA VS THE STATE OF ASSAM & 5 ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
41	6 th	WP(C) 4807/2014	MOKHTARUL HOQUE VS THE STATE OF ASSAM AND 3 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
42	6 th	WP(C) 5587/2014	MOKIBUR RAHMAN & ANR. VS THE STATE OF ASSAM & 4 ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
43	6 th	CRP(I/O) 11/2017	JYOTSNA RANI GHOSH & 6 ORS. VS GARIB SHA NAWAS & 9 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
44	7 th	WP(C) 4805/2012	MD. SAHJAHAN ALI AHMED VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
45	7 th	WP(C) 5409/2012	MISS PRATIBHA GOSWAMI VS THE STATE OF ASSAM AND 4 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
46	7 th	WP(C) 5495/2012	KAHIBARI GIRLS M.E. SCHOOL & 9 ORS VS THE STATE OF ASSAM AND ORS	Permission for and Recognition of Schools and Colleges	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
47	7 th	WP(C) 6204/2012	SMTI. PUSHPA MAHANTA VS THE STATE OF ASSAM AND 3 ORS	Retirement benefits with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
48	7 th	CRP(I/O) 92/2017	ANURUPA ROY [RUPA] & 2 ORS. VS AJIT LAL KAR	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
49	8 th	RSA 60/2008	ON THE DEATH OF NORESWAR HAZARIKA HIS LEGAL HERIS RATAN HAZARIKA & ORS. VS ON THE DEATH OF JOGESH HAZARIKA HIS LEGAL HERIS ANU HAZARIKA & ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
50	8 th	WP(C) 4567/2011	SUKH SAGAR NAYAK VS LABOUR COURT AT DIBRUGARH & ANR	Industrial Disputes Act, 1947	HON'BLE MR. JUSTICE HRISHIKESH ROY
51	8 th	WP(C) 4729/2011	SIDDHARTHA SANKAR DEY VS THE INDIAN RED CROSS SOCIETY & ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
52	8 th	WA 45/2014	STATE OF ASSAM VS UPEN DAS & 835 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

53	8 th	WP(C) 961/2015	MD. NAIZUDDIN AHMED & 44 ORS VS THE STATE OF ASSAM AND 5 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
54	8 th	Crl.Pet. 847/2016	SURAJIT BHOWMICK VS THE STATE OF ASSAM AND 7 ORS	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
55	8 th	Review.Pet. 15/2016	SRI KABINDRA PRASAD SARMA VS IN RE - THE CHIEF SECRETARY GOVT OF ASSAM & 4 ORS	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
56	8 th	Revn.Pet. 4/2016	M/S MURARI TEA INDUSTRIES AND ANR. VS THE STATE OF ASSAM AND ANR.	Revision Petition u/s 81 of the Assam Value Added Tax Act 2003	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
57	8 th	WA 278/2016	THE STATE OF ASSAM & 3 ORS VS SMTI GOURI RANI DEB	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
58	8 th	WP(C) 3020/2017	SMT. DEEPA RANI DAS VS THE STATE OF ASSAM & 3 ORS.	Appointment on compassionate ground on Educational Matter with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
59	9 th	RSA 6/2003	RUPAN KISHAN VS ON THE DEATH OF FESHA RAM DAS HIS LEGAL HEIRS SUBHAS DAS & ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
60	9 th	RSA 163/2007	RAMESWAR SINGHA VS ON THE DEATH OF KULA CH. SINGHA HIS LEGAL HEIRS SMT. SURJAKALA SINHA & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
61	9 th	WP(C) 665/2011	MD. AMAD UDDIN VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
62	9 th	WP(C) 4576/2012	TANKESWAR NATH VS THE STATE OF ASSAM AND ORS	Seniority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
63	9 th	WP(C) 6131/2012	NALINI KONCH & ANR. VS THE STATE OF ASSAM & 4 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
64	9 th	Arb.A. 5/2013	SUNIL KUMAR SETHIA & 7 ORS. VS DEVENDRA KUMAR SETHIA & 8 ORS.	Other First Appeals	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
65	9 th	El.Pet. 3/2014	JANAK LAL BASUMATARY & ANR VS NABA KUMAR SARANIA (HIRA)	Election Petitions relating to election of members of Lok Sabha	HON'BLE MR. JUSTICE SUMAN SHYAM

66	9 th	WP(C) 923/2015	SEKHAR KANTI SARKAR VS THE STATE OF ASSAM AND 8 ORS	Disciplinary and enquiry proceedings with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
67	9 th	WP(C) 904/2016	GANGADHAR FISHERY CO-OP. SOCIETY LTD. VS THE STATE OF ASSAM AND 3 ORS	Settlement of Fishery by the State Govt.	HON'BLE MR. JUSTICE SUMAN SHYAM
68	9 th	WP(C) 3561/2016	SEKHAR KANTI SARKAR VS THE STATE OF ASSAM AND 8 ORS	Major punishment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
69	9 th	WP(C) 407/2017	DR. AKHIL CH. KALITA VS THE STATE OF ASSAM & 3 ORS.	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
70	12 th	WP(C) 6013/2015	SUBHAMAI BORAH VS THE STATE OF ASSAM AND 12 ORS	No confidence motion passed by Panchayat	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
71	12 th	Crl.Pet. 933/2016	MEHBOOB MUKTER VS STATE OF ASSAM & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
72	12 th	Crl.Pet. 941/2016	NITYA BORAH & ANR. VS STATE OF ASSAM & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
73	12 th	WP(C) 3039/2016	NIRMAL ROY CHOUDHURY VS THE STATE OF ASSAM AND 4 ORS	Salary and allowancest with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
74	12 th	WP(C) 3444/2016	SAUDAU ASSAM PANCHAYUAT CASUAL KARMACHARY SANTHA & 2 ORS. VS THE STATE OF ASSAM AND 7 ORS	Salary and allowances with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE NELSON SAILO
75	12 th	CRP 89/2017	GULENA BEGUM & 2 ORS. VS AZAD ALI & 7 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
76	13 th	WP(C) 2955/2011	OM PRAKASH MODI VS THE STATE OF ASSAM AND ORS	Orders passed by the Board of Revenue in land matters	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
77	13 th	WP(C) 4012/2011	PUSPENDRA TAMULI PHUKAN VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
78	13 th	WP(C) 5094/2011	NABA JYOTI DAS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
79	13 th	WP(C) 5151/2011	HEMENDRA NATH DEKA VS THE STATE BANK OF INDIA AND ORS.	Minor punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE HRISHIKESH ROY
80	13 th	Crl.A. 275/2013	ASHRAF NADEEN HUSSAIN VS ZABIR MIFTA RAHMAN	Appeals against acquittal	HON'BLE MR. JUSTICE HITESH KUMAR SARMA

81	13 th	WA 7(AP)/2013	SHRI TENSIN GOMBU KHRIME & OTHERS VS THE STATE OF ARUNACHAL PRADESH & OTHERS		HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
82	13 th	CRP 215/2015	KAILASH BARUAH VS HINDUJA LEYLAND FINANCE COMPANY	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
83	13 th	WP(C) 7048/2016	DILIP CHETRI VS THE STATE OF ASSAM & 4 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
84	14 th	PIL 18/2016	SATYA PRASAD BASUMATARY VS THE STATE OF ASSAM AND 7 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
85	14 th	Review.Pet. 10/2017	SRI SUSHANTA CHAKRABORTY VS THE CENTRAL BOARD OF SECONDARY EDUCATION & 5 ORS	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
86	14 th	WP(C) 3586/2017	RANGAGORAH FISHERMEN CO-OPERATIVE SOCIETY LTD. VS THE STATE OF ASSAM AND 4 ORS	Settlement of Fishery by the State Govt.	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
87	15 th	WP(C) 6356/2011	BISWARUP MUKHERJEE VS THE UNION OF INDIA & ORS	Major punishment relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE HRISHIKESH ROY
88	15 th	Mat.App. 30/2013	NABAJYOTI SAIKIA VS ANU KUMARI GOGOI SAIKIA	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
89	15 th	WP(C) 2537/2014	KAMAKHYA BHUYAN VS THE STATE OF ASSAM AND 4 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
90	15 th	WP(C) 2858/2014	DWIGEN GOGOI & ANR VS THE STATE OF ASSAM AND 8 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
91	15 th	WP(C) 2963/2014	PRABIN BORAH & 2 ORS VS THE STATE OF ASSAM AND 4 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
92	15 th	WP(C) 1920/2015	ROHINI MAJUMDAR VS THE STATE OF ASSAM AND 5 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
93	15 th	CRL.A(J) 72/2016	NUR MOHAMMAD VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
94	15 th	WA 182/2016	GOVERNING BODY OF BURHINAGAR JUNIOR COLLEGE VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH

					HON'BLE MR. JUSTICE MANOJIT BHUYAN
95	15 th	WA 196/2016	THE STATE OF ASSAM VS DURGA PRASAD BORDOLOI	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
96	15 th	WA 365/2016	CENTRAL BANK OF INDIA & 6 ORS VS SHRI RAMANI KAKATI & 33 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
97	15 th	WA 374/2016	CENTRAL BANK OF INDIA & 4 ORS VS SHRI ANIL CHANDRA DAS & 22 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
98	15 th	CRP 80/2017	PURABI BORAH DAS VS KIRAN SAIKIA	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
99	16 th	WP(C) 4415/2010	DULU KUMAR GOGOI VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE NELSON SAILO
100	16 th	CRP 398/2016	RINTU LAHON VS SURENDER PRASAD SHAH @ KANU & 9 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
101	19 th	RSA 105/2005	AYITA BEGUM CHOUDHURY & ORS. VS KUMAR KANTI SINHA & ANR.	Appeals under the Companies Act, 1956	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
102	19 th	WP(C) 2652/2010	PAPU KHANIKAR & 8 ORS VS THE UNION OF INDIA & ORS	Selection and appointment relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE NELSON SAILO
103	19 th	CRP 124/2014	HIRA HUSSAIN & 2 ORS. VS LAILA KHATOON & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
104	19 th	CRL.A(J) 91/2016	BITUL BHUIYAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
105	19 th	CRP 89/2016	MD. MAFIZUL HAQUE & 4 ORS. VS MD. ISTIAQUE KHAN & 3 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
106	19 th	CRP 302/2016	GANGESH DAS VS BHASKAR DEB & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
107	19 th	CRP 337/2016	ASHOK PRASAD & 5 ORS. VS SMTI PURNIMA BALA DEB & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA

108	19 th	Mat.App. 15/2016	SMTI JOYTI BHUYAN VS SRI NARAYAN DEKA	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
109	19 th	WA 162/2017	SRI PABANJYOTI BARUAH VS DEBT RECOVERY TRIBUNAL & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
110	19 th	WP(C) 3598/2017	THE UNION OF INDIA & ANR. VS FIRDUS ALI AHMED & 3 ORS.	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
111	20 th	WP(C) 6497/2011	PRABHAT CH. HANDIQUE VS THE ASSAM PETROCHEMICALS LTD. & ORS	Disciplinary and enquiry proceedings with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
112	20 th	WA 359/2014	THE GAUHATI UNIVERSITY 2 ORS. VS THE STATE OF ASSAM & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
113	20 th	Mat.App. 29/2015	SRI ARUN KUMAR PAUL VS SMT SIKHA PAUL @ SIKHA PAUL CHOUDHURY	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
114	20 th	I.A.(Civil) 2137/2017	GAUHATI UNIVERSITY VS DR. DIPAMONI BARUAH DAS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
115	20 th	PIL 29/2017	MOHAMMED ALI LASKAR VS THE STATE OF ASSAM & 3 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
116	20 th	WP(C) 3551/2017	UNION OF INDIA & 3 ORS VS DR. RUPALI DEKA	Order of the Appellate or Revisional authority with respect to	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH

				Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
117	21 st	MACApp. 212/2010	SIBA PRASAD GHOSH VS MRS. ANIMA NEOG & ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
118	21 st	CRP 214/2014	M/S VODAFONE SPACETEL LTD. & ANR. VS HAZI ABDUR RAFUQUE BEPARI	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE MIR ALFAZ ALI
119	21 st	WA 295/2014	SUJIT KUMAR PAUL & 11 ORS VS STATE OF ASSAM & 22 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
120	21 st	WP(C) 1632/2014	JYOTI INDUSTRIAL SOCIETY & ANR. VS THE STATE OF ASSAM & 5 ORS	Other land matters relating to Land Matters	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
121	21 st	WP(C) 5620/2014	M/S SRI BALAJI CEMENT PRIVATE LIMITED VS THE UNION OF INDIA & 4 ORS	Award of contracts by the State or its instrumentalities	THE HON'BLE MR. JUSTICE NELSON SAILO
122	21 st	WP(C) 5622/2014	M/S SRI BALAJI CEMENT PRIVATE LIMITED VS THE UNION OF INDIA & 4 ORS	Award of contracts by the State or its instrumentalities	THE HON'BLE MR. JUSTICE NELSON SAILO
123	21 st	WP(C) 6291/2014	M/S BARAK VALLEY CEMENT LTD. VS THE UNION OF INDIA & 4 ORS	Subsidy Matters	THE HON'BLE MR. JUSTICE NELSON SAILO
124	21 st	CRP 193/2015	SAURAV SARMAH RAJGURU VS BIPUL BHUSAN BORTHAKUR	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
125	21 st	WA 374/2015	GUMRAH CO-OPERATIVE SOCIETY LTD & ANR VS THE STATE OF ASSAM & 7 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
126	21 st	WP(C) 1849/2015	SMT. BINU NEOG VS THE STATE OF ASSAM AND 4 ORS	Retirement benefits with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
127	21 st	WP(C) 3622/2015	RAJESH KUMAR GHOSH & ANR. VS THE STATE OF ASSAM AND 4 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
128	21 st	WP(C) 1397/2016	SMTI RANU LAHKAR THAKURIA VS THE STATE OF ASSAM AND 3 ORS.	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
129	22 nd	Crl.A. 175/2015	SRI RANTU MEDHI VS STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE Hitesh kumar sarma
130	22 nd	PIL 51/2016	ANUPAM KAR PURKAYASTHA & 9 ORS VS THE STATE OF ASSAM AND 5 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

131	22 nd	WP(C) 6065/2016	M/S DHARAMPAL SATYAPAL LTD. VS THE UNION OF INDIA & 2 ORS	Central Excise	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
132	22 nd	WA 174/2017	MR ISMAIL AHMED VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
133	22 nd	WA 175/2017	SRI RUPAM THAKURIA & ANR VS STATE OF ASSAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
134	22 nd	WP(C) 3797/2017	RAM KRISHNA CHOUHAN VS THE STATE OF ASSAM AND 6 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
135	23 rd	Test.Cas. 4/2005	RANTI DEVI JALAN AND ORS. VS DINDAYAL JALAN AND ANR.	Other First Appeals	THE HON'BLE MR. JUSTICE MIR ALFAZ ALI
136	23 rd	RSA 39/2007	SARUDHAN @ KHAGEN RAJKHOWA & ORS. VS DEBESWAR BORA.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
137	23 rd	CRP(I/O) 76/2017	UMESH CH. DAS VS LABANYA DAS & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
138	23 rd	PIL 2/2017	ANOWER HUSSAIN VS UNION OF INDIA & 6 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
139	23 rd	WA 178/2017	BIPUL BORO VS ORIENTAL BANK OF COMMERCE & 2 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
140	23 rd	WA 180/2017	AKSHAY GOSWAMI VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
141	28 th	CRL.A(J) 74/2011	ABDUL KHALIQUE VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
142	28 th	CRL.A(J) 113/2014	NABIR HUSSAIN @ NABEBUR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
143	28 th	CRL.A(J) 126/2014	BENGUWA PANIKA @ TOPIWALA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
144	28 th	CRL.A(J) 73/2015	SACHIN CH. DEKA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	Hon'ble Mr. Justice Hitesh Kumar Sarma

145	30 th	<u>CRL.A(J) 95/2015</u>	HUSSAIN AHMED LASKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE MIR ALFAZ ALI
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